

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2998
ANSWERED ON:12.12.2012
INCREASE IN UIG FUNDS
Jakhar Shri Badri Ram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to increase the funds for Urban Infrastructure and Governance (UIG) component;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has not released the next instalment of funds (additional central assistance)
- (e) despite submitting the utilisation certificate by the State Governments regarding UIG projects and;
- (d) if so, the details thereof, State-wise and the reasons therefor along with the time by which next instalment is likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) & (b): No, Madam. The Mission has completed its normal tenure on 31st March 2012. The Government has extended the duration for 2 years i.e. upto March 2014 only for completion of reforms and ongoing projects under Jawaharlal Nehru National Urban Renewal Mission (JnNURM). At present, there is no mandate to consider and approve fresh projects.

(c) & (d): Release of funds under Urban Infrastructure & Governance (UIG) Sub-Mission of JnNURM is a continuous process. Funds are released upon receipt of Utilisation Certificates (UCs) to the extent of 70% of the grants (Central and State/UTs) and subject to achievement of milestones agreed for implementation of mandatory and optional reforms at the State/UTs and ULB/Parastatal level as envisaged in the Memorandum of Agreement. Utilisation Certificates fulfilling the above parameters are considered by the Central Sanctioning and Monitoring Committee (CSMC) of the Ministry for release of further instalment of funds under JnNURM.